

**HIGH COURT OF SIKKIM  
GANGTOK**

**No. : 173/COMP/HCS/487**

**Dated: 06.02.2025**

**O-F-F-I-C-E O-R-D-E-R**

On approval of the Competent Authority; Anitish Technologies, Simvo Commercial Complex, National Highway, Tadong, Gangtok (L1) is hereby permitted to carry out the work with regard to Supply, Installation, Commissioning, Testing and Maintenance of high-performance Servers and other networking items to be installed at High Court of Sikkim. The scope of work shall be as detailed in the **Quotation No. 173/HCS/COMP/477 dated 13.01.2025.**

By Order,

Sd/-  
Benoy Sharma (SSJS)  
**CENTRAL PROJECT COORDINATOR (CPC)**  
**e-Courts Project**

**Copy to.:**

1. Registrar General, High Court of Sikkim
2. Notice Board(s).
3. File and
4. Guard file.

  
**JOINT REGISTRAR (IT)**

06/02/2025